

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205
IB-878/ND/2020

IN THE MATTER OF:

Essjay Ericsson Pvt Ltd

....Applicant

Vs.

Frontline (NCR) Business Solutions Pvt Ltd

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 27.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Partho Bhattacharya

For the Respondent

: Mr. Tathagat respondent in person, Mr. Rajeev, Adv. For Respondent.

ORDER

Mr. Tathagat, the respondent appeared in person and submitted that Mr. Rajeev, Adv. For respondent is trying to connect but due to some technical error, he is not able to connect. He further submitted that he has received the advance copy of the petition but he has not received the petition along with notice issued/served upon him after filing of the application. Since it admitted by the respondent, therefore, there is no need to give any further direction to the petitioner to serve copy of the petition. However, in the course of hearing, it is submitted by the respondent that some of the pages of the petition are not legible. The respondent is directed to disclose the page numbers and the name of the documents, which are not legible/readable and thereafter, the petitioner is directed to serve the legible copy of the petition on the E-mail ID of the respondent and his counsel by tomorrow. Ld. Counsel for the respondent is also directed to share his E-mail ID with the Ld. Counsel for the petitioner during the course of the day and thereafter, file the reply within one week from the receipt of the copy of those pages after serving advance copy upon the Ld. Counsel for the respondent.



Thereafter, Ld. Counsel for the petitioner is directed to file rejoinder, if any, within one week from the receipt of the reply. No further adjournment will be given for filing the reply on any ground. **List the case on 19.11.2020.**

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)